

Central Administrative Tribunal
Principal Bench

C.P. No. 296/2003 In
O.A. No. 1028/2003

New Delhi this the 19th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Satbir Singh
S/o Shri Sahib Singh,
R/o G-11/6, Vijayta Vihar,
Sector-13, Rohini,
Delhi.

-Petitioner

(By Advocate: Shri L.R. Khatana)

Versus

Shri P. Kamraji,
Additional Commissioner of Police (Crime),
Delhi Police Headquarters,
MSO Building, I.P. Estate, I.T.O.,
New Delhi.

-Respondent

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for petitioner submits that he
wishes to withdraw the Contempt Petition.

2. In view of the above submissions of the
learned counsel for petitioner, Contempt Petition is
dismissed. Notice issued to the alleged contemner is
discharged.

V.K. Majotra
(V.K. Majotra)

Member (A)

Smt. Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.